

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 2664 & 2665 of 2020

IN

Company Appeal (AT) (Ins.) No. 612 of 2019

In the matter of:

Andhra Bank

....Appellant

Vs.

**Sterling Biotech Limited
(Through Liquidator) & Ors.**

....Respondents

Present

For Appellant: Mr. Ayush Aggarwal, Mr. Rohan Aggarwal & Mr. A.K. Mishra, Advocates.

For Respondents: Mr. Abhishek Baid, For R-4.

Mr. Darpan Sachdev, Mr. Sanjay Bhatt & Mr. Tushar Gujjar (for Madison Pacific Trust, I.A. No. 1445 of 2020).

Ms. Saloni Kathari, Mr. Ayush J Rajani (PCA) & Ms. Khushboo Shah Rajani, For Resolution Professional.

Mr. Sandeep Bajaj & Ms. Mamti Binani, For Liquidator.

Mr. Hemant Shah (Promoter of Sterling Biotech).

Mr. Zoheb Hossain & Mr. Agni Sen, For ED.

ORDER

(Virtual Mode)

16.02.2021: The order sought to be modified is of bench of three Hon'ble Members. As such, the Registry to take directions for listing of the Application before appropriate bench.

Relist the Application on **23rd February, 2021** before the appropriate bench.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

Sim/md